

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.03.2021 at 2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No	: IBA/368/2020
NAME OF PETITIONER	: Union Bank Of India
NAME OF RESPONDENT	: Arjun Ply And Veneers Pvt Ltd
SECTION	: Sec 7 Of IBC,2016

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**ORDER**

Mr. Somasundar, Advocate appears for the Petitioner and Mr. Arjun Asthana, Advocate appears for the Respondent through video conferencing platform.

Learned Counsel for Respondent seeks for pass over in the matter in view of his Senior Counsel being engaged on his legs before the Hon'ble High Court. However, Learned Counsel for the Petitioner represents that a letter for adjournment has been circulated based on the facts which has been stated in the said letter.

Perusal of the said letter shows that since the Applicant has been tested positive and has been hospitalized and in the circumstances Learned Counsel for Applicant is not in a position to argue this matter today.

Taking into consideration the oral representation made by Learned Counsel for the Petitioner as well as a written letter circulated before this Tribunal, this matter stands adjourned to **23.04.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

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